

**R.O.C.No.33/2015-Con.B2**

**SENIOR CIVIL JUDGE**  
**PROMOTION**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 173 / 2015**

Ms.R.Rajeswari, Civil Judge of Tamil Nadu State Judicial Service, now functioning on deputation in the Puducherry Judicial Service as II Additional District Munsif, Pondicherry, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service vide Order No.2922/4/2015-LD, Law Department, dated 05.10.2015 of Government of Puducherry, is promoted to the cadre of Senior Civil Judge, subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court, Madras. On promotion as Senior Civil Judge, she is posted as VIII Judge, Court of Small Causes, Chennai, in the existing vacancy.

Thiru.S.Prakash, Civil Judge of Tamil Nadu State Judicial Service, now functioning on deputation in the Puducherry Judicial Service as Judicial Magistrate No.III, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service vide Order No.2922/5/2015-LD, Law Department, dated 05.10.2015 of Government of Puducherry, is promoted to the cadre of Senior Civil Judge, subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court, Madras. On promotion as Senior Civil Judge, he is posted as XI Metropolitan Magistrate, Saidapet, Chennai, in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED :06.11. 2015**

**Sd/- P.KALAIYARASAN,**  
**REGISTRAR GENERAL**

**R.O.C.No.33/2015-Con.B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Senior Civil Judges – Transfer, Promotion and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 173/ 2015, dated : 06.11.2015.

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Ms.R.Rajeswari, Civil Judge of Tamil Nadu State Judicial Service, now functioning on deputation in the Puducherry Judicial Service as II Additional District Munsif, Pondicherry, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service and promoted as Senior Civil Judge subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court Madras, and posted as VIII Judge, Court of Small Causes, Chennai in the High Court's Notification cited above, is required to hand over charge of her post to her successor on 16.11.2015 F.N, and take charge of the post of VIII Judge, Court of Small Causes, Chennai, immediately, without availing full joining time.

Thiru S.Prakash, Civil Judge of Tamil Nadu State Judicial Service, now functioning on deputation in the Puducherry Judicial Service as Judicial Magistrate-III, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service and promoted as Senior Civil Judge subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court Madras, and posted as XI Metropolitan Magistrate, Saidapet, Chennai in the High Court's Notification cited above, is required to hand over charge of his post to his successor on 16.11.2015 F.N and take charge of the post of XI Metropolitan Magistrate, Saidapet, Chennai, immediately, without availing full joining time.

**HIGH COURT, MADRAS.  
DATED : 06.11.2015.**

**Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL**